

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**E.P. NO. 02 OF 2017**

**Dated: 31<sup>st</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M.P.Biomass Energy Developers Association & Ors. ...Appellant(s)  
Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Neha Garg

Counsel for the Respondents(s) : Mr. Rishabh Donnel Singh  
Mr. G. Umapathy  
Mr. Aditya Singh  
Mr. Purushaindra Kaurav  
Mr. Nitin Gaur  
Mr. Varum Mohan for R-2

**ORDER**

List the matter on **01.06.2017.**

**(I.J. Kapoor)  
Technical Member  
pr/kt**

**(Justice Ranjana P. Desai)  
Chairperson**